Title: Introduction of the Central Himalayan States Development Council Bill, 2005.

15.36 hrs.

CENTRAL HIMALAYAN STATES DEVELOPMENT COUNCIL BILL*

श्री बची (सिंह रावत बचदा' (अल्मोड़ा): महोद्य, मैं प्रस्ता्व करता हूं कि हिमाल्य क्षेत्र के अंतर्गत आने वाले प्वती्य राज्यों के संतुलित एवं चहुंमुखी विका्स हेतु विका्स योजनाएं और स्कीमें तैयार करने तथा उनके का्र्यान्व्यन की निगरानी करने के लिए केन्द्रीय हिमाल्यों राज्य विका्स पिराद नामक एक पिराद की स्थापना करने तथा उससे संबंधित विायों का उपबंध करने वाले विधेयक को पुर. स्थापित करने की अनुमति दी जाए।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the setting up of a Council to be called the Central Himalayan States Development Council to formulate development plans and schemes and also to monitor their implementation for the balanced and all-round development of the hilly States comprising the Himalayan region and for matters connected therewith."

The motion was adopted.

SHRI BACHI SINGH RAWAT 'BACHDA' : I introduce the Bill.